GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.2957 TO BE ANSWERED ON 03.08.2016

RECRUITMENT THROUGH GOVERNMENT AGENCIES

†2957. SHRI AJAY MISRA TENI: SHRI KANWAR SINGH TANWAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has taken a decision to send the women workers for employment to Gulf countries only through Government agencies;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government will develop some mechanism for having regular information and communication regarding the women workers sent through Government agencies; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

- (a) & (b) The Government's attention has been drawn from time to time to the issue of exploitation of women workers leaving for employment to Gulf countries. Therefore, a decision has been taken to make recruitment of female workers for ECR countries mandatorily through government agencies.
- (c) & (d) Apart from institutional dialogue under the Joint Working Groups on labour and manpower cooperation related issues with the Gulf countries, Indian Missions and Posts are regularly in contact with the host government concerning welfare and protection of Indian emigrants including women workers. Multilingual helplines and Emergency contact numbers are also operational in India and in Gulf countries to assist Indian emigrant workers in distress and in emergency situations.
